

17/6/92  
Order/Judgement despatched  
to Applicant/Respondent(s)  
on 2-7-92

*[Signature]*  
M 299/92

for hearing  
not closed  
not of the  
Tribunal's order  
left a written

R.P.No. 155/92

O.A.No. 428/92 Date: 19-10-1992

Mr.V.S. Masurkar for Review

Petitioner(Original respondent)

Mr.D.V.Gangal for review

respondent(Original applicant)

Let notice be issued to the  
original applicant under RP  
A.D.

Adjourned to 21-12-1992

*[Signature]*  
(M.Y.PRIOLKAR) (S.K.DHAON)  
M(A) VC

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,  
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,  
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92.

Mr.V.S. Masurkar for the Review  
Petitioners (Original Respondents) and  
Mr.D.V. Gangal for the Review Respondents  
(Original Applicants).

All these Review Petitions are to be  
heard by the same Bench which had heard the  
Original Applications, namely, Hon'ble V.C. and  
Administrative Member Mr.Priolkar. It may be  
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all  
the above mentioned cases.

Sd/-  
(V.D. Deshmukh)  
Member (J)

Sd/-  
(M.Y. Priolkar)  
Member (A).

Recd reply to RP 155/92  
from applicant on  
17/12/1992

*[Signature]*  
18/12/1992